

South Africa on the question of the treatment of people of Indian origin in South Africa;

(b) if so, whether negotiations have been started; and

(c) the result thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) No, Sir.

(b) and (c). Does not arise.

Naga Rebels

*390 { Shri D. C. Sharma:
Shri Ram Krishan Gupta:
Shri Raghunath Singh:
Shrimati Mafida Ahmed:
Shri Hem Barua:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 625 on the 4th March, 1960 and state:

(a) how many times the Naga rebels have raided since the 1st March, 1960;

(b) the extent of loss suffered by Government and the people;

(c) the nature and kind of property looted;

(d) how many people have been kidnapped, killed or are untraceable; and

(e) how many Naga rebels were killed or captured during this period?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) There have been nineteen raids up to the end of July, 1960. These were mostly minor incidents of sniping and ambushing.

(b) One Army vehicle was slightly damaged.

(c) A radio set belonging to an Overseer, Rs. 102 in cash belonging to a wireless operator, 40 pairs of socks and jungle boots belonging to the village guards and two wireless sets

belonging to the Wireless Organisation were looted.

(d) Two persons were killed and nineteen kidnapped.

(e) Twenty hostiles were killed and 397 captured.

Provident Fund Scheme for Workers in Andaman Islands

*391 **Dr. Ram Subhag Singh:** Will the **Minister of Labour and Employment** be pleased to state:

(a) whether Government have any provident fund scheme for those Government undertakings to which the Provident Fund Act does not compulsorily apply;

(b) whether any provident fund scheme is proposed to be extended to (i) the motor transport and electricity undertakings and to (ii) other Government departments/undertakings in the Andaman Islands which employ a large number of workers;

(c) whether any proposals were made in the Islands' Labour Advisory Committee and Chief Commissioner's Advisory Council for the introduction of provident fund schemes in Government departments/undertakings which together employ above 90 per cent. labour in the Islands; and

(d) what action has been taken by Government on those proposals and what is the reason for not introducing any provident fund scheme in those departments/undertakings so far?

The Deputy Minister of Labour (Shri Abid Ali): (a) No information is available.

(b) (i) The Employees' Provident Funds Scheme already applies to these undertakings.

(c) Yes.

(b) (ii) and (d). A sub-Committee has been set up to examine the possibility of instituting a provident fund scheme in the marine department.